NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/147/2016

NAME OF THE PETITIONER(S)

: M/s Avigo Trustee Company Pvt. Ltd. & another

NAME OF THE RESPONDENT(S)

: M/s G.E.T. Power Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ADVOCATE; HEW DELMI LAW DEFICES
PETITIONELS

Council for R1-3

ORDER

Shri Aditya Tiwari, counsel for petitioners present. Shri K Gowtham Kumar, counsel for R1 to R3 present and prayed short time for filing sur rejoinder. Final opportunity is granted at his request. Counsel for petitioner reported that he has not served private notice on R8 and further added that he is not prosecuting R8 for any reliefs before this Bench. The same has been endorsed on the petition. In the circumstances, R8 is deleted from the array of the respondents for hearing.

Put up on 12.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)